

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

**CIVIL JUDGES (SENIOR DIVISION) – Promotions, Transfers and Postings of
Civil Judges (Senior Division) – ORDERS - ISSUED.**

ROC.NO.333/2024-B.SPL.

NOTIFICATION NO.136–B.SPL.

**DATED:12.02.2025.
READ:**

1. G.O.Ms.No.133, Law (L and LA&J-Home-Court.A) Department, dated 07.11.2024.
2. High Court's Notification No761-B.Spl., dated 03.12.2024.
3. High Court's Notification No31-B.Spl., dated 08.01.2025.
4. High Court's Proceedings Roc.No.333/2024-B.Spl., dated 08.01.2025

The High Court made the following Promotions, Transfers and Postings of Civil Judges (Senior Division):-

The Civil Judges (Junior Division), mentioned in Column Number 02 who are promoted as Civil Judges (Senior Division) for the year 2024, are transferred and posted in the Courts mentioned against their names in Column Number 3. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, and they shall get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri P.S.V.B.Krishna Sai Teja, Civil Judge (Junior Division), Rajam, Srikakulam District.	Additional Civil Judge (Senior Division), Eluru, West Godavari District, Vice Sri K.K.V.Buli Krishna transferred.	Civil Judge (Junior Division) Ponduru, Srikakulam District.	Sri K.K.V.Buli Krishna

2.	On relief Sri K.K.V.Buli Krishna Additional Civil Judge (Senior Division), Eluru, West Godavari District.	Principal Civil Judge (Senior Division), Eluru, West Godavari District. (Post Kept Vacant)	-	Sri K.K.V.Buli Krishna shall regularly assume charge as Principal Civil Judge (Senior Division), Eluru, West Godavari District, which post he is holding full additional charge.
3.	Smt. Mohd. Ishrath Fathima, Principal Civil Judge (Junior Division), Guntur.	II Additional Civil Judge (Senior Division) (Fast Track Court) Guntur (Post Kept Vacant)	V Additional Civil Judge (Junior Division) Guntur.	IV Additional Civil Judge (Senior Division), Guntur.
4.	Sri Syed Ziauddin, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate, Vijayawada, Krishna District.	Secretary, District Legal Services Authority, Guntur (Post Kept Vacant)	III Additional Civil Judge (Junior Division)- cum-III Additional Judicial Magistrate, Vijayawada (Notified as CID Court)	I Additional Civil Judge (Senior Division), Guntur.
5.	Smt. Shaik Faizunnisa, Civil Judge (Junior Division), Lakkireddipalli, Kadapa District.	Civil Judge (Senior Division), Proddatur, Kadapa District (Post Kept Vacant)	Special Judicial Magistrate of First Class, Excise Court, Kadapa.	Additional Civil Judge (Senior Division), Kadapa.
6.	Sri K.Motilal, Principal Civil Judge (Junior Division), Tiruvuru, Krishna District.	III Additional Civil Judge (Senior Division), Kakinada, East Godavari District Vice Sri N.Ramesh Naidu transferred.	I Additional Civil Judge (Junior Division)- cum-I Additional Judicial Magistrate of First Class, Tiruvur	Sri N.Ramesh Naidu

7.	On relief Sri N.Ramesh Naidu, III Additional Civil Judge (Senior Division), Kakinada, East Godavari District.	Principal Civil Judge (Senior Division), Kakinada, East Godavari District (Post Kept Vacant)	-	I Additional Civil Judge (Senior Division), Kakinada, East Godavari District
8.	Sri Ch.V.Ramakrishna, Principal Civil Judge (Junior Division), Mangalagiri, Guntur District.	Additional Civil Judge (Senior Division), Ongole, Prakasam District, Vice Smt. S.Hema Latha transferred.	Additional Civil Judge (Junior Division), Mangalagiri, Guntur District.	Smt. S.Hema Latha
9.	On relief Smt. S. Hema Latha, Additional Civil Judge (Senior Division), Ongole, Prakasam District.	Principal Civil Judge (Senior Division), Ongole, Prakasam District (Post Kept Vacant)	-	Smt. S.Hema Latha shall regularly assume charge as Principal Civil Judge (Senior Division), Ongole, Prakasam District, which post she is holding full additional charge.
10.	Ms. Nakka Lavanya, Civil Judge (Junior Division), Kamalapuram, Kadapa District.	Additional Civil Judge (Senior Division), Narsaraopeta, Guntur District, Vice Sri K. Madhu Swamy transferred	Special Judicial Magistrate of First Class, Excise Court, Kadapa.	Sri K.Madhu Swamy
11.	On relief Sri K. Madhu Swamy Additional Civil Judge (Senior Division), Narsaraopeta, Guntur District.	Principal Civil Judge (Senior Division), Narsaraopeta, Guntur District (Post Kept Vacant)	-	Sri K.Madhu Swamy shall regularly assume charge as Principal Civil Judge (Senior Division), Narasaraopet, Guntur District, which post he is holding full additional charge.

12.	Sri C.Ramana Reddy, Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class-cum- Special Court U/s 280- A of the Income Tax Act, 1969 and U/s 84 of the Black Money and Imposition of Tax Act, 2015, Vijayawada, Krishna District.	IV Additional Civil Judge (Senior Division), (Fast track Court), Vijayawada, Krishna District (Post Kept Vacant)	II Additional Civil Judge (Junior Division)- cum-II Additional Judicial Magistrate, Vijayawada	II Additional Civil Judge (Senior Division), Vijayawada, Krishna District.
13.	Sri G.Ramakrishna, Principal Civil Judge (Junior Division), Nidadavolu, West Godavari District.	II Additional Civil Judge (Senior Division), Anakapalli, Visakhapatnam District (Post Kept Vacant)	II Additional Civil Judge (Junior Division), Kovvur, West Godavari District.	Principal Civil Judge (Senior Division), Anakapalle, Visakhapatnam District.
14.	Smt. V.Satya Lakshmi Prasanna, Civil Judge (Junior Division) now working as Assistant Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.	Civil Judge (Senior Division), Nandigama, Krishna District (Post Kept Vacant)	Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District	VII Additional Civil Judge (Senior Division), Vijayawada, Krishna District.
15.	Sri V.Vijaya Kumar Reddy, Principal Civil Judge (Junior Division), Madanapalle, Chittoor District.	Civil Judge (Senior Division), Sattenpalle, Guntur District (Post Kept Vacant)	Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Thamballapalle, Chittoor District.	Additional Civil Judge (Senior Division), Narasaraopet, Guntur District.
16.	Smt. G.C.Asifa Sulthana, Principal Civil Judge (Junior Division), Rayachoti, Kadapa District.	Additional Civil Judge (Senior Division), Kadapa, Vice Smt.K.Prathusha Kumari transferred.	Civil Judge (Junior Division) Railway Kodur, Kadapa District.	Smt.K.Prathusha Kumari

17.	On relief Smt.K.Prathusha Kumari, Additional Civil Judge (Senior Division), Kadapa	Principal Civil Judge (Senior Division), Kadapa (Post Kept Vacant)	-	Secretary, District Legal Services Authority, Kadapa.
PROMOTED AS CIVIL JUDGE (SENIOR DIVISION) ON TEMPORARY BASIS UNDER RULE 14 OF THE ANDHRA PRADESH STATE JUDICIAL SERVICE RULES, 2007				
18.	Sri Shaik Ibrahim Sharief, I Additional Civil Judge (Junior Division), Ongole, Prakasam District.	Civil Judge (Senior Division), Avanigadda, Krishna District, (Post Kept Vacant)	II Additional Civil Judge (Junior Division)- cum-II Additional Judicial Magistrate of First Class, (Juvenile Court), Ongole, Prakasam District.	Additional Civil Judge (Senior Division), Machilipatnam, Krishna District
19.	Smt. N.Sree Lakshmi, Principal Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	Secretary, District Legal Services Authority, Rajamahendravaram, East Godavari District, Vice Sri K. Prakash Babu, transferred.	III Additional Civil Judge (Junior Division) (Juvenile Court), Rajamahendravaram East Godavari District.	Sri K. Prakash Babu
20.	On relief Sri K. Prakash Babu, Secretary District Legal Services Authority, Rajamahendravaram, East Godavari District.	II Additional Civil Judge (Senior Division), (Fast Track Court) Rajamahendravaram, East Godavari District, Vice Smt. B.Padma transferred.	-	Smt. B.Padma
21.	On relief Smt B. Padma, II Additional Civil Judge, (Senior Division), (Fast Track Court), Rajamahendravaram, East Godavari District.	I Additional Civil Judge (Senior Division), Rajamahendravaram, East Godavari District, Vice Sri Shaik Jani Basha transferred	-	Sri Shaik Jani Basha

22.	On relief Sri Shaik Jani Basha, I Additional Civil Judge (Senior Division), Rajamahendravaram, East Godavari District.	Principal Civil Judge (Senior Division), Rajamahendravaram, East Godavari District (Post Kept Vacant)	-	Sri Shaik Jani Basha, shall regularly assume charge as Principal Civil Judge (Senior Division), Rajamahendravaram, East Godavari District which post he is holding full additional charge
23.	Sri A.Krishna Prasad, II Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.	Additional Civil Judge (Senior Division)- cum-VIII Additional Chief Judicial Magistrate, Gajuwaka, Visakhapatnam District, Vice Smt. Y.Srilakshmi transferred	V Additional Civil Judge (Junior Division), Rajamahendravaram East Godavari District.	Smt. Y.Srilakshmi
24.	On relief Smt. Y.Srilakshmi, Additional Civil Judge (Senior Division)-cum-VIII Additional Chief Judicial Magistrate, Gajuwaka, Visakhapatnam District	Principal Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District (Post Kept Vacant)	-	Smt. Y.Srilakshmi, shall regularly assume charge as Principal Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District, which post she is holding full additional charge

The officers mentioned in Column Number 4 will be in full Additional charge of the post(s) mentioned in Column Number 2, and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relived and join in their new posts on **or before 24.02.2025 without fail.**
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.

3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court for information.
4. All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <https://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

Procedural
12/2/25

REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram village, near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District – 522238, Andhra Pradesh.
8. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.
9. **THE I ADDITIONAL SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.

10. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.
11. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub Treasury Officers)**
Ananthapuramu, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram, Eluru.
12. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.